
RESEARCH ASSISTANT (WORK STUDY) RECRUITMENT RULES, 1990

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit, other qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

RESEARCH ASSISTANT (WORK STUDY) RECRUITMENT RULES, 1990

G.S.R. 584, dated 16th August, 1990@1.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Ministry of Rural Reconstruction, Junior Analyst (Work Study) and Research. Assistant (Work Study) Recruitment Rules, 1980 in so far as relate to the post of Research Assistant (Work Study), except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Research Assistant (Work Study), namely :-

1. Short title and commencement :-

(1) These rules may be called the Research Assistant (Work Study) Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications, etc :-

The method of recruitment, to the said post, age limit,

qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party, to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for such reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons..

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, and Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	Number of posts.	Classification.	Scale of pay.	Whether selection post or non-selection post.	Age limit for direct recruits.
1	2	3	4	5	6
Research Assistant (Work Study).	2* (1990) *Subject to variation dependent on work-load.	General Central Service Group 'B' Non-Gazetted Non-Ministerial.	Rs. 1640-60-2600-EB-75-2900.	Not applicable.	Not applicable.

